GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED OUESTION NO.3894

TO BE ANSWERED ON 17th JULY, 2019

SAINIK SCHOOL IN BIJAPUR

3894. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether as per the Memorandum of Understanding (MoU) with Sainik School, Bijapur, the Government of Karnataka is responsible for providing funds towards maintenance, running expenditure, laboratory equipment, scholarships for the cadets, special requirements on actual need basis, pension and terminal benefits to all retiring employees of the school, etc.
- (b) if so, the details thereof;
- (c) whether the Government of Karnataka is not allocating funds towards pension and terminal benefits to all retiring employees of the school;
- (d) if so, the details thereof; and
- (e) whether the school is facing acute shortage of funds due to the increased costs and if so, the details thereof and the action taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

रक्षा राज्य मंत्री

(श्री श्रीपाद नाईक)

(a) Yes, Sir.

(b) Funds allotted by Government of Karnataka to Sainik School Bijapur over the last three years are as below:

Sl. No.	Year	Budget allotted by Govt. of Karnataka		
		Scholarship (Rs. in lacs)	Running Expenditure (Rs. in lac)	Total
				(Rs. in lac)
(a)	2016-17	249	121	370
(b)	2017-18	249	124	373
(c)	2018-19	249	124	373

(c) to (e): Funds are provided by the State Government under the MoA for the purposes of land, infrastructure, annual maintenance and scholarship. Deficit in availability of funds may be bridged through funds from the Reserve Funds of Sainik Schools and Grant-in-aid from the Central Government. The shortage of funds for pensionary purposes, on account of implementation of 7th Central Pay Commission's recommendations has been met through additional funds of Ministry of Defence.
